

FORM A
PUBLIC ANNOUNCEMENT

(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017)

**FOR THE ATTENTION OF THE STAKE HOLDERS
OF FINBRO TECHNOLOGIES PRIVATE LIMITED**

1	Name of corporate person	FINBRO TECHNOLOGIES PRIVATE LIMITED
2	Date of incorporation of corporate person	29th August 2019
3	Authority under which corporate person is incorporated / registered	Register of Companies - Bangalore
4	Corporate Identity No. / Limited liability Identity No. of Corporate person	U72900KA2019PTC127499
5	Address of the registered office and principal office (if any) of corporate person	CA Site No.1, HAL 3rd Stage, Behind Hotel Leela Palace, Kodihalli, Bengaluru Bangalore Karnataka 560008
6	Liquidation commencement date of corporate person	16th June 2022
7	Name, Address, Email Address, Telephone Number and the Registration Number of the Liquidator	Name : Addanki Haresh Address: No-36/1, 2 nd Floor, Munivenkatappa Complex, Bellary Road, Ganganagar, Bangalore -560032 Email: addanki.haresh@gmail.com Telephone: +91 9886034643 Registration Number of the Liquidator: IBBI/IPA-001/IP-P01064/2017-2018/11757
8	Last date for submission of claims	19th July 2022

Notice is hereby given that the M/s FINBRO TECHNOLOGIES PRIVATE LIMITED has commenced voluntary liquidation on 16th June 2022.

The stakeholders of M/S FINBRO TECHNOLOGIS PRIVATE LIMITED are hereby called upon to submit a proof of their claims, on or before 19th July 2022, to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

ADDANKI HARESH
Liquidator

Date: 19th June 2022
Place: Bangalore

IBBI/IPA-001/IP-P01064/2017-2018/11757

